

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 139
(CAA)-57(PB)/2018

IN THE MATTER OF:

Akai Consumer Electronics India Ltd. & Ors. Petitioners/Applicant

Under Section 230-232

Order delivered on 12.02.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Petitioner(s):	Mr. Rishu Kant Sharma, Adv.
For the RD	Mr. C. Balooni, CP
For the OL	Mr. Shubham Pandey, Adv.
For the ITD	Ms. Babita Kataria, Adv. for Ms. Lakshmi Gurung, Standing Counsel for Income Tax Department

ORDER

Hearing is deferred to 02.04.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

12.02.2019
Ritu Sharma